

Name of the Corporate Debtor: USHDEV WINDPARK PRIVATE LIMITED

CIN : U40300TN2012PTC088608

Date of commencement of CIRP: 14th October 2025

**LIST OF CREDITORS**

Summary as on 4th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**Annexure 3 - List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

| S.No | Name of the Creditor | Details of Claim Received |                     | Details of Claim Admitted |                 |                                     |                             |                         |                          | Amount of claim under verification | Remarks, if any |  |                              |
|------|----------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|--------------------------|------------------------------------|-----------------|--|------------------------------|
|      |                      | Date of Receipt           | Amount claimed      | Amount of Claim admitted  | Nature of Claim | Amount Covered by Security Interest | Amount Covered by guarantee | Whether Related Party ? | % of Voting Share in CoC |                                    |                 | Amount of any mutual dues, that may be set-off | Amount of claim not admitted |
| 1.   | Canara Bank          | 27.10.2025                | 46,81,76,263        | 36,71,27,959              | Financial Debt  | Yes                                 | Yes                         | No                      | 100%                     | -                                  | -               | 10,10,48,303                                   | Note -1                      |
|      | <b>Total</b>         |                           | <b>46,81,76,263</b> | <b>36,71,27,959</b>       |                 |                                     |                             |                         |                          |                                    |                 | <b>10,10,48,303</b>                            |                              |

**Note -1**

**Primary Security:**

- Hypothecation of receivables arising out of sale of power generated out of the wind generators acquired.
- EMT / Hypothecation of project assets as at acquisition cost of Rs. 74.50 crs.

**Collateral Security:**

- Exclusive charge by way of hypothecation over all the borrower's tangible movable assets
- Exclusive charge by way of hypothecation over all the borrower's immovable properties
- Exclusive charge by way of hypothecation on all the current assets
- Exclusive charge by way of assignment of all the rights, title, interest, benefits, claims and demands whatsoever of the Borrower in, to and under the project documents, in any letter of credit, Guarantee including contractor guarantee.

An amount of Rs. 10,10,48,303/- is kept under verification due to the want of clarification on the interest calculation. In accordance with the Reg. 14(2) of the IBBI (CIRP) Regulations, 2016, the IRP shall, as soon as may be practicable, revise the amount of claims admitted upon coming additional information warranting such revision.

**For Ushdev Windpark Private Limited**



**S. Rajendran**  
Interim Resolution Professional

Ena.No. IBBI/IPA-002/IP-N00099/2017-18/10241